

**OFFICE OF DISTRICT & SESSIONS JUDGE,
SHAHEED BHAGAT SINGH NAGAR**

PUBLIC NOTICE

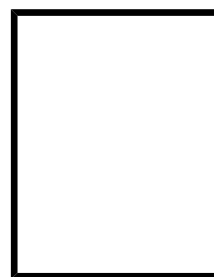
Applications on the prescribed proforma as given below, with complete Bio data alongwith attested copies of relevant testimonials i.e. Proof of qualification, date of birth, category belongs to and two recent passport size photographs out of which one should be pasted on the right upper side of the application, are invited for 08 (Eight) vacant posts of Stenographer Grade-III (Adhoc basis) for a period of 6 months or till regular Stenographer Grade-III are provided by the Hon'ble High Court, so as to reach by **5.00 P.M. on 28.10.2021**, as per details given below:-

Name of the Post	No. of the Posts	Pay Scale	Minimum Qualification	Age as on 01.09.2021
Stenographer Grade-III (Adhoc basis)	Total:- 08 General=03 SC(Mazbhi Sikh/Balmiki)=01 BC/OBC=02 ESM(Gen)=01 ESM(SC)=01	Consolidated Salary as per Punjab Govt. Letter No. 7/204/2012-4FPI/66 dated 15.01.2015 & 07/204/2012-4FPI/1049 dated 21.12.2015 and as per instructions received from the Hon'ble High Court of Punjab & Haryana, Chandigarh.	Graduate holding Degree of B.A./B.Sc or equivalent thereto from a recognized University and to qualify the test at a speed of 80 WPM in English Shorthand and 20 WPM in transcription of the same and having proficiency in operation of Computer.	18 to 37 years for General Category and relaxation to reserved categories will be given as per Punjab Govt. Rules.

PROFORMA

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SHAHEED BHAGAT SINGH NAGAR

APPLICATION FOR THE POST OF _____



1. Name (In Block letter) : _____
2. Father's/Husband's Name : _____
3. Permanent Address : _____

4. Address for Correspondence : _____

5. Date of Birth : _____
6. Educational Qualification : _____
7. Nationality : _____
8. Experience (attach Experience certificate) : _____
9. Category : _____
10. List of documents attached : _____
11. Whether passed Matriculation Examination with Punjabi as one of the subject (Yes/No) : _____
12. E-mail ID : _____
13. Mobile No. : _____

Declaration:-

I have read the terms and conditions of the advertisement and agree to the same. I hereby certify that the above said particulars are correct and true to the best of my knowledge and nothing have been concealed therein and incase found false, my candidature is liable to be rejected. I further certify that the attested copies of the certificates/documents attached with the application are correct and true copies.

Dated: _____

(Signature of applicant)

1. Incomplete application and those received after due date i.e. on 28.10.2021 shall be rejected, without assigning any reason. This office will not be responsible for any postal delay or wrong delivery, whatsoever.
2. Before applying for the post, the candidate should ensure that he/she fulfills eligibility criteria. This office shall reject the applications not fulfilling the requisite criteria at any stage of recruitment and if erroneously appointed such candidate shall be removed from the service.
3. Venue and Schedule of test will be notified later on at the official website of this office i.e. <https://districts.ecourts.gov.in/nawanshahr>. No separate letters will be issued for the same, as such the candidates are advised to check the website in routine for future information.
4. The candidates will have to produce their original testimonials at the time of interview/test. No TA/DA will be paid to the candidates for the said purpose.
5. Number of posts, may increased or decreased as per requirement of the organization due to administrative reasons. This office shall not be responsible for cancellation/postponement of interview due to administrative reasons,.
6. If no suitable candidate from the reserve category is found eligible, the posts of reserve category will be offered to the candidates of General Category, as per law permissible.

Proforma Application Form is also available on the official website of this office i.e. <https://districts.ecourts.gov.in/nawanshahr>. The candidate will be solely responsible to appear in the interview.

Note:- No separate information in this regard will be sent to the candidates.

-sd-

(Kanwaljit Singh Bajwa)
District & Sessions Judge,
Shaheed Bhagat Singh Nagar.

Endst. No. _____ DSJ-6A/1 Dated _____

Copy forwarded to :-

1. The Registrar General, Hon'ble Punjab & Haryana High Court w.r.t. his letter No. 20620/E.II/VII.B.4(Pb.) 9-E Dated 30.09.2021 for information, please.
2. All the District & Sessions Judges in the State of Punjab, through e-mail with the request to obtain and send the applications along with service record and ACRs files of retrenched/surplus officials, if any to this office on or before 28.10.2021.
3. All the Judicial Officers in this Sessions Division to get the notice displayed on the Notice Boards of their respective Courts.

4. The District Employment Exchange, SBS Nagar for information and with the request to send the names of eligible candidates to this office till 28.10.2021 upto 05.00 P.M.
5. The Manager, Daily Chardikala, Patiala, for publishing this Notice in the newspaper and send the bill along with copy of the advertisement to this office for payment.
6. Daftri of this office with the direction to display this notice on the notice board of this Court.
7. System Officer/System Assistant of this office to upload the same on the official website of this office.

-sd-

(Kanwaljit Singh Bajwa)
District & Sessions Judge,
Shaheed Bhagat Singh Nagar.